- and the comments of the Comptro" ler and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-5259l87 for (a) and (b)]
 - II. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year 1986, Union Government, (Commercial) part-IX—Bharat Refractories Limited and its Subsidiary—India Firebricks and Insulation Company Limited, under clause (1) of article 151 of the Constitution.

[Placed in Library. See No. LT-LT-5327/87]

Report and Accounts (1986-87) of the Housing and Urban Development Cor poration, New Delhi and related Papers.

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): Sir, I beg to lay on the Ta'ble, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (i) Seventeenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5360/87

Reports and Accounts (1986-81) of the India Tourism Development Cor poration! Limited, New Delhi and related papers.

for (i) and (ii)]

SHRI M. M. JACOB: Sir, on behalf of SHRI JAGDISH TYTLER, I beg to lay on the Table, under sub-section

- (1) of Section 619A of the Companies Act, 1956, a cop_y each (in English and Hindi) of the following papers:
 - (i) Twenty-second Annual Report and Aceounts of the India Tourism Development Corporation Limited, New Delhi, for ths year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5262/87 for (i) and (h)]

Report and Accounts (1986-87) of theCentral Wakf council, New Delhiand related papers

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI); Sir, I beg to lay on the Table a copy each (in English and Hindi) of the M-folwing papers: —

- (i) Annual Report and Accounts of the Central Wakf Council, New Delhi, for the year 1986-87 together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Council. [Placed in Library. See No. LT-5232/87 for (i) and (ii)]

I. Central Inland Water Transport Corporation Limited, Calcutta and related papers

- ... Report and Accounts (1985-86) of the Shipping corporation of India Limited, Bombay and related papers
- HI. Administration Report and Accounts (1986-87) of Calcutta Dock Labour Board, Calcutta and related papers
- IV. Report and Accounts (1986-87) of the Mormugao Dock Labour Board, Mormugai and related papers